

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) No. 175 of 2017

In the matter of:

Axis Nirman and Industries Ltd. & Anr.

...Appellants

Vs.

M/s. Hotel Birsa Pvt. Ltd. & Ors.

....Respondents

Present:

**For Appellants: Mr. C.S. Chauhan and Mr. Buddy Ranganadhan,
Advocates.**

**For Respondents: Mr. Abhijeet Sinha and Mr. Arijit Mazumdar,
Advocates for R-2.**

Mr. Snehasish Mukherjee, Advocate for R-1,3 and 4.

Mr. Rajesh Sharma, Advocate.

ORDER
(Through Virtual Mode)

02.09.2020: The Registry is directed to List the matter on **14th September, 2020** before the Hon'ble Appropriate Bench.

[Justice Venugopal M.]
Member (Judicial)

[Balvinder Singh]
Member (Technical)

sr/nn